| | Annexure – 7 Name of the corporate debtor: INTERBUILD INFRASTRUCTURE PRIVATE LIMITED ; Date of commencement of CIRP: 19.07.2023 ; List of creditors as on: 22.09.2023 | | | | | | | | | | | | | | |
|------------|--|-------------------------------|--------------------|---------------------------|-----------------------------|---------------------------|----------------------------------|--|------------------------------|---|--------------------------------------|--------|-------|--|-----------------|
| | List of operational creditors (Government dues) (Amount in₹) | | | | | | | | | | | | | | |
| Sl. No. | Details of Claimant | | | Details of claim received | | Details of claim admitted | | | | | | Amount | Amou | | |
| | Department | Gover nment | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security | Amoun t covered by guaran tee | Whether related party? | % of voting share in CoC, if applicabl e | Amount of continge nt claim | dues, | claim | Amount of claim under verification | Remarks, if any |
| 1 | Employee's State Insurance Corporation | Governement of Maharashtra | 28-07-2023 | 7,39,475.00 | 7.39.475.00 | Government Dues | - | - | No | - | - | - | - | - | |
| 2 | Maharashtra Government GST Department | Governement of Maharashtra | 18-08-2023 | 4,18,50,638.00 | 4,18,50,638.00 | Government Dues | - | - | No | - | - | - | - | - | |
| 3 | Income Tax Department | Governement of Maharashtra | 15-09-2023 | 2,17,40,362.00 | 2.17.40.362.00 | Government Dues | - | - | No | - | - | - | - | - | |
| | Total | | | 6,43,30,475.00 | 6,43,30,475.00 | | | | | | | | | - | |